

and whether there are any persons who have not yet been proceeded against in the same case ?

MR. SPEAKER : It is a very thin line.

SHRI K. C. PANT : I think the relevant point he is raising is against how many people the charge-sheet was made. I do not have here the number of people mentioned in the FIR but I have here this information received from the Government of Bihar in May, 1971 that the investigation of the case has been completed and a charge-sheet under sections 302, 307 and 114 of IPC and section 25A of the Arms Act has been submitted against two persons—Havinash Yadhav and Surendra Prasad.

Exploitation of Atomic Energy by Indian Atomic Scientists in Collaboration With Russian Scientists

*226. **SHRI N. K. SANGHI :** Will the Minister of Atomic Energy be pleased to state :

(a) Whether some Indian Atomic Scientists are likely to visit the Soviet Union for discussing programmes of scientific collaboration in pursuance of the provisions of the Indo-Soviet Treaty ;

(b) If so, when the visit of the team is scheduled ; and

(c) Whether the team will be authorised to negotiate with the Soviet authorities for creation of facilities in India for exploitation of atomic energy for civilian and non-civilian Purposes ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). Under the collaboration agreement between the Department of Atomic Energy of the Government of India and the State Committee on the Peaceful Uses of Atomic Energy of the U. S. S. R., visits of atomic scientists are being arranged. The collaboration between the two countries in this area will be further strengthened under Article VII of the Indo-Soviet Treaty of Peace, Friendship and Cooperation. Our collaboration is for the utilisation of Atomic Energy for peaceful purposes only.

SHRI N. K. SANGHI : In view of the serious situation on our border and the bellicosity of Pakistan, will you reconsider your decision to use atomic energy only for peaceful purposes ? If so, at what intervals do you reconsider this ?

SHRI K. C. PANT : I do not know whether the course advocated by my hon. friend will have any immediate impact on the situation on hand. Therefore, what decision has to be taken on the larger question has to be taken on its own merits.

SHRI N. K. SANGHI : In view of the Indo-Soviet Treaty, may I know whether any dialogue has already started with the Soviet Government that in case Pakistan uses atomic weapons in a war against India, Russia will supply us with atomic weapons for defence and retaliation ? Have we got any assurance from them to that effect ?

MR. SPEAKER : There should be a limit to new suggestions.

SHRI K. C. PANT : It is a very hypothetical question. I do not think there is any serious danger of Pakistan being able to acquire nuclear weapons.

SHRI P. V. G. RAJU : May I know whether there is any proposal to have a desalination plant, in collaboration with some other country, to convert sea water or brackish water into fresh water through the use of atomic energy ?

SHRI K. C. PANT : This is one of the areas that has been identified and proposals have been made for the visit of our scientists to desalination units in the USSR. The proposal has been accepted by USSR.

WRITTEN ANSWERS TO QUESTIONS

Seizure of Arms and Ammunition in Punjab

*213. **SHRI PILOO MODY :** Will the Minister of Home Affairs be pleased to state :

(a) Whether sizeable quantity of arms and ammunition have been seized by the Punjab Police during the raids on Naxalite hide-outs in the State ; and